

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 301
(IB)-398/ND/2023

IN THE MATTER OF:
Ugro Capital Ltd.

... **Applicant/Petitioner**

Versus

Amit Jain S/o Ravinder Kumar Jain

... **Respondent**

Under Section: 95(1) of IBC, 2016

Order delivered on 10.07.2023

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. L. N. GUPTA
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Re-notified to 11.07.2023.

Sd/-

COURT OFFICER